

Defective Case Register from 2025-05-02 to 2025-05-02

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/12216/2025	ANSUMAN BHUYAN	2025-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-CMP/17717/2025	PANCHANAN PANIGRAHI	2025-05-02	Date mentioned in the A-3 does not tally with the Index
3	D-ABLAPL/13266/2025	SIDHANT DWIBEDI	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.12 24 26 are not neat and legible.
4	D-ABLAPL/13234/2025	SATYAJIT MOHAPATRA (2)	2025-05-02	1.D-ABLAPL and ABLAPL number not mentioned in cause title and affidavit.
5	D-ABLAPL/13287/2025	SURYANARAYAN BISWAL	2025-05-02	Index shows Bail Application instead of ABLAPL Application.
6	D-ABLAPL/13001/2025	SANTOSH KUMAR MOHANTY	2025-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Vernacular certificate not furnished 2. Undertaking for English Translation of Copy of F.I.R. not filed. 3.V. Nama not properly stamped.
7	D-BLAPL/13346/2025	SANJUKTA MUNDA	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. paragraphs of the petition not correct in declaration.2.page nos. 17 31 44 49 51 and 65 are not neat. 3.Age of petitioner not tally with rej. order. 4. Name of trial court not tally with rejection order.
8	D-ABLAPL/13002/2025	SANTOSH KUMAR MOHANTY	2025-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Vernacular Certificate not furnished. 2. Undertaking for English Translation copy of F.I.R. not filed. 3. V. Nama not properly stamped.
9	D-BLAPL/13354/2025	DEEPAK KU SAHOO	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 and 9 not neat.

10	D-BLAPL/12832/2025	JYOTI RANJAN DEO	2025-05-02	1-Age of the petitioner does not tally with Bail rejection order.2-Page no.19 20 and 21 not legible.3-IN Affidavit para no.4 nomenclature is wrongly mentioned
11	D-BLAPL/13280/2025	BRAHMANANDA TRIPATHY	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Relationship not mentioned in the affidavit.
12	D-RPFAM/17590/2025	ASHOK DAS	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-WP(C)/16888/2025	PRASANNA KUMAR RATH (1)	2025-05-02	.Petition not correctly addressed to Honorable Court
14	D-CONTC/14872/2025	PRAKASH KUMAR MISHRA	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
15	D-BLAPL/13281/2025	SUCHIT KUMAR NAYAK	2025-05-02	Honble Court not tally with Rejection order and cause title.
16	D-ABLAPL/13226/2025	UMA CHARAN MISHRA	2025-05-02	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1.U/s of BNSS not correctly furnished in Assessment Slip as well as in Cause Title. 2. Paragraphs not properly mentioned in the petition as well as in the Affidavit.
17	D-BLAPL/12699/2025	SUJATA DASH	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.11 not neat.
18	D-MATA/17702/2025	ABHILASH MISHRA	2025-05-02	1. Period of Delay 12 days
19	D-MACA/18030/2025	PRADIP MOHANTY	2025-05-02	further S.R after clarified valuation of present appeal and payable of court fee
20	D-FAO/17775/2025	NAYAN BEHARI DAS	2025-05-02	1. Period of Delay 83 days
21	D-BLAPL/13367/2025	SOUMYA KANTA TRIPATHY	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.As per rejection order under Annexure-3, the name of the Lower Court does not tally with Synopsis and Petition.2. Paragraph no. not correctly furnished on declaration.
22	D-MACA/17955/2025	RIMJHIMBALA PATI	2025-05-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
23	D-ABLAPL/13274/2025	BIBHU PRASAD MOHANTY	2025-05-02	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Index shows Bail Application instead of ABLAPL Application

24	D-BLAPL/13381/2025	AMIT PRASAD BOSE	2025-05-02	1. As per petition,Annexure-3 not mentioned in Index.2. As per rejection order under Annexure-2,the name of the Lower Court does not tally with Synopsis and cause title.
25	D-WP(C)/16795/2025	BHABANI PRASAD MOHANTY	2025-05-02	1. Date of order-in-Original under Annexure-8 does not tally with para3.11 of the petition. 2..Receipt Showing Serv.copy To ct not Filed.
26	D-WP(C)/16340/2025	NARESH CHANDRA JENA	2025-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraphs mentioned under certificate is not correct.
27	D-RSA/17892/2025	PRAFULLA CHANDRA DAS	2025-05-02	1. A.C.fee of Rs.2100/- not Paid.2.C.Copy of the Lower Appellate Court be filed for computing the period of Limitation. Put up for further S.R after rectification.
28	D-FAO/16683/2025	PRABHAT KUMAR DASH	2025-05-02	1. Period of Delay 27 days delay
29	D-WP(C)/17516/2025		2025-05-02	1.WP(C) No.14548/2017 mentioned in the Index and Para-6 does not tally with the cause title,prayer portion and under Annex-4.
30	D-WP(C)/16803/2025	SUJATA JENA	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.23 to 27 not neat and legible.
31	D-WP(C)/16921/2025	RAMAKANTA DAS	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Synopsis and date chart not furnished in he index. 2.. page nos. 16 17 30 and 36 are not neat and legible.4. paragraphs are not correct in declaration of I.A.
32	D-BLAPL/13380/2025	CHINMAYA KUMAR SAHU	2025-05-02	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Paragraph no. not correctly furnished in the Petition 2. Assessment slip not filed .3. As per index, Annexure-2 not described in the petition .4. As per rejection order under Annexure-3, in T.C.No. 7 of 2025 not mentioned in the cause title.
33	D-WP(C)/17208/2025	RITURANJAN CHHOTARAY	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Deponent is not identified by the advocate for petitioner
34	D-BLAPL/13369/2025	CHINMAYA KUMAR SAHU	2025-05-02	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Assessment slip not filed.2. As per Index, Annexure-2 not described in the petition.3.As per rejection order under Annexure-3, in

				T.C.No. 7 of 2025 not mentioned in the cause title.4. Paragraph no. not correctly furnished in the Petition
35	D-WP(C)/16826/2025	KUNJA SUNDAR DAS	2025-05-02	1.Page No 26 Annexure -6 not neat and legible. 2. Court fee Rs 36/- to be paid in cause title
36	D-BLAPL/13382/2025	TUKUNA KUMAR MISHRA	2025-05-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
37	D-WP(C)/17177/2025	RAMESH KUMAR SAHU	2025-05-02	1.Page No 26 to 30 and 32 to 35 are not neat and legible. 2.Annexure-10 page mark in petition is wrongly marked according to Index and Book mark index
38	D-WP(C)/18149/2025	SURYAKANTA DWIBEDI	2025-05-02	14-NOT PROPERLY INDEXED. Not properly page marked.
39	D-WP(C)/16828/2025	TRILOCHAN DASH	2025-05-02	No representation copy available according to annexure -5 and index.
40	D-ABLAPL/13275/2025	ALOK KUMAR MOHAPATRA	2025-05-02	1. Page No 12 is partly legible. 2. Index shows Bail Application instead of ABLAPL Application
41	D-BLAPL/13031/2025	HEMANTA KUMAR MOHANTA	2025-05-02	CT case no. in cause title not mentioned in rejection order.
42	D-WP(C)/16641/2025	ASWINI KUMAR DASH	2025-05-02	Page 10 not legible.
43	D-ABLAPL/13016/2025	SOUMYA RANJAN DAS	2025-05-02	1-Subject code wrongly mentioned in Assesment Slip.
44	D-WP(C)/16808/2025	KHAGESWAR BEHERA	2025-05-02	1. Synopsis and Date chart not alphabetic paginated in Index.
45	D-ABLAPL/13285/2025	JAYADEBA BEHERA	2025-05-02	Index shows Bail Application instead of ABLAPL Application.
46	D-WP(C)/16559/2025	SIRISH CHANDRA TRIPATHY	2025-05-02	This may be Registered as a C.M.P
47	D-WP(C)/17791/2025	PARSURAM MOHAPATRA	2025-05-02	1.Paragraph as per the petition not correctly furnished. 2.In page no 20.Annexure 20 mentioned in the petition appears to be wrong
48	D-WP(C)/16613/2025	BRUNDABAN ROUT	2025-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs 2.00 not filed in V.Nama.
49	D-WP(C)/16616/2025	SUBRAT KUMAR KAR	2025-05-02	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 33 not legible.
50	D-WP(C)/16610/2025	SANKAR PRASAD PANI	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 21 22 30 and 31 not neat.
51	D-WP(C)/17153/2025	SAROJA KANTA SAMAL	2025-05-02	Page mark 74 repeated twice.
52	D-WP(C)/18092/2025	SARAT CHANDRA SAMAL	2025-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petition not correctly addressed to Honorable Court 2.Welfare fund fee and LAA fee not paid
53	D-WP(C)/16617/2025	DAYANIDHI LENKA	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit not proper in I.A.
54	D-WP(C)/17854/2025	SUBHADARSHAN KANUNGO	2025-05-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No 27 28 29 and 38 not neat and legible. 2. Age and fathers name of the petitioner not furnished in cause title.3.In Cause title challenging order wrongly marked as 28.03.2024 in place of 28.03.2025
55	D-ABLAPL/13273/2025	RUCHI RAJGARHIA	2025-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Petitioner no.3 not executed in v.nama.
56	D-CONTC/15525/2025	ADV.	2025-05-02	1. Year of the letter under annex.3not correctly mentioned in para.4 of petition.2.As per index receipt not found in annex.2.
57	D-WP(C)/18248/2025	MOHIT AGARWAL	2025-05-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
58	D-CMAPL/15773/2025	ADV.	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-BLAPL/13319/2025	RABI NARAYAN MOHANTY	2025-05-02	As per standing order the name of informant shall not be mentioned in the Petition.
60	D-CONTC/15653/2025	ADV	2025-05-02	PAGE NO.9 NOT LEGIBLE
61	D-CRLMC/11846/2025	OM PRAKASH SARAN	2025-05-02	. District name not correctly furnished in affidavit. 2. Date of order not correctly furnished in prayer of the petition.
62	D-CONTC/15553/2025	ADV.	2025-05-02	1. Provision Law not correctly furnished.2.Page nos.12 13 16 18 19 and 20 not legible
63	D-CRLMC/11836/2025	RANJAN KUMAR ROUT	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. CT case number not correctly furnished in synopsis, cause title, para nos. 10 11 and Prayer of the petition.
64	D-WP(C)/16612/2025	BRUNDABAN ROUT	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page 14 not legible. 2. Date mentioned in Index under Ann-1 not tally with averment in the petition and Ann-1.
65	D-CRLMC/12148/2025	NIHAR RANJAN SAHOO	2025-05-02	1. PS number not correctly furnished in cause title. 2. Chart sheet to be filed. 3. Husband name of the petitioner no.2 and Father name of the petitioner nos.3 to 5 not furnished in cause title. 4. Date not executed in v.nama. 5. Name of the both parties and Nomenclature not furnished in V.nama. 6. Annexures are not page marked. 7. Court fees Rs.6/- not paid on petition. 8. HBAWF fee Rs. 50/- to be paid.
66	D-RSA/18029/2025	DEBASISH SAMAL	2025-05-02	1. Court Fee Rs.300/- Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/-Paid. Decree Rs 05/- not paid.
67	D-CRLMC/13233/2025	SUSANTA KUMAR TRIPATHY	2025-05-02	8-CAUSE TITLE NOT IN ORDER.
68	D-ABLAPL/13013/2025	PRADEEP KUMAR PRADHAN	2025-05-02	14-NOT PROPERLY INDEXED. 1. Index, Synopsis and Date Chart are not properly paginated. 2. Index is not correctly page marked. 3. Address made in the page No.13 not visible. Page No. 14 is also not neat and legible
69	D-CRLMC/13401/2025	BIDYADHAR MANSING	2025-05-02	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.copy of Annexure -1 not filed.
70	D-WP(C)/16608/2025	AMAR NATH JHA	2025-05-02	Annex-9 10 and 11 not mentioned in the petition copy.
71	D-CRLMC/11798/2025	RITURANJAN CHHOTARAY	2025-05-02	1. Annexure number not correctly furnished in Index page. 2. Paragraph of serial number not correctly furnished in the petition. 3. Released on bail order dated not correctly furnished in Index synopsis date chart and para no.2.
72	D-CRLREV/13132/2025	MAHES DAS	2025-05-02	Page -18 and 19 of annexure-1 is black
73	D-BLAPL/11276/2025	MANORANJAN PADHY	2025-05-02	1. In V Nama attesting Jailer seal is partly legible. 2. In Rejection order GR case is mentioned as JMFC Hinjilicut but Bail petition shows as Addl Sessions Judge Chatrapur Ganjam. Difference to be Reconciled.
74	D-WP(C)/17840/2025	DEBASISH HAZRA	2025-05-02	.Receipt Showing Serv.copy To ct not Filed.
75	D-WP(C)/15642/2025	PRONOY MOHANTY	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-CMAPL/15703/2025	ADV.	2025-05-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

77	D-WP(C)/17178/2025	SAGARIKA SAHOO	2025-05-02	1. Page no. 19 20 and 21 not available
78	D-CONTC/15569/2025	PRAVASH CHANDRA JENA	2025-05-02	Code NOT CORRECT 2. PAGE NO. 10 12 15 19 21 23 NOT LEGIBLE
79	D-WP(C)/16666/2025	AMARENDRA PRASAD RAY	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Being authorized by petitioners not correctly mentioned in affidavit and IA affidavit
80	D-ABLAPL/13148/2025	SURYAKANTA DWIBEDI	2025-05-02	Annexure 1 not legible.
81	D-CRLMP/12592/2025	SK. ZAFARULLA	2025-05-02	Page No. 11 neat copy not filed.
82	D-WP(C)/16662/2025	AMARENDRA PRASAD RAY	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Being authorized by petitioners not correct in IA petition.
83	D-RPFAM/17474/2025	PABITRA KUMAR NAYAK	2025-05-02	1. Period of Delay 179 days. 2. D.A. Fee of Rs. 27/- to be Paid.
84	D-CMP/17893/2025	HARAPRASAD PANDA	2025-05-02	A Fee of Rs. 140/- to be Paid.
85	D-WP(C)/17769/2025	SARADA DASH	2025-05-02	Age of petitioner no 2 not mentioned
86	D-BLAPL/13163/2025	DEBIDUTTA MOHAPATRA	2025-05-02	TR No 139 2025 Arising out of Maitri Vihar PS Case No 107/2025 in Petition. But in Rejection order it is mentioned as arising out of Info Valley Ps Case No 179/24. PS case No be Reconciled
87	D-WP(C)/16630/2025	DEEPAK KUMAR PANI	2025-05-02	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 17 not legible.
88	D-WP(C)/16631/2025	DEEPAK KUMAR PANI	2025-05-02	RULE-8 OF ORISSA HIGH COURT P.I.L. RULE NOT COMPLIED.
89	D-WP(C)/17556/2025	SUDHIR KUMAR PATRA	2025-05-02	.Subject Code Not Furnished .
90	D-WP(C)/17674/2025	MANOJ KUMAR MOHANTY	2025-05-02	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
91	D-WP(C)/16718/2025	BHABANI PRASAD MOHANTY	2025-05-02	1. page no. 67 not neat. 2. Annex. 11 payment of GOVT. dues, not tally with index. 3. page no. 70 not marked, as per index. 4. Receipt Showing Serv. copy To ct not Filed.
92	D-BLAPL/13218/2025	SURENDRA KUMAR BISWAL	2025-05-02	After page no. 8 one page no not exhibited.
93	D-FAO/17813/2025	ADAM ALI KHAN	2025-05-02	Period of Delay 57 days
94	D-CRLMC/12783/2025	PRINCEPEE RAY	2025-05-02	Annexure is not exhibited and also not page marked.
95	D-FAO/17710/2025	DR. PURUSOTTAM CHULI	2025-05-02	Code not correct
96	D-ABLAPL/13008/2025	AMITAV TRIPATHY	2025-05-02	1. Copy of order in ABLAPL No. 10184/2020 Disposed of on 18.04.2022 and Copy of order in ABLAPL No. 12200/2020 Disposed of on

				03.03.2022 not furnished. 2. The name of the petitioner No.1 not mentioned correctly in Index, Affidavit and V. Nama.
97	D-BLAPL/13320/2025	SATYAJIT MOHAPATRA (2)	2025-05-02	As per Rejection order the year of S.T.Case not tally with Cause Title,Prayer and Petition.
98	D-CRLMC/11870/2025	PRIYAMBADA SARANGI	2025-05-02	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This case may be registered as Crl. Revision.
99	D-WP(C)/16745/2025	SUDHANSHU SEKHAR PRATAP	2025-05-02	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Matter not furnished in the cause title. 2.As per annex.10 date of order not tally in prayer of the petition. 3 page nos. 20 31 and 32 not neat
100	D-WP(C)/17779/2025	PABITRA KUMAR NAYAK	2025-05-02	1.Page No.30 and 36 not legible.
101	D-WP(C)/16669/2025	PRAFULLA KUMAR MOHAPATRA	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 not neat.
102	D-WP(C)/16671/2025	RAJIB LOCHAN PATTNAIK	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 24 not neat.
103	D-WP(C)/16816/2025	SANKET KANUNGO	2025-05-02	Age of Petitioner No -5 not furnished in the cause title
104	D-MSA/18292/2025	AFRAAZ SUHAIL	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page-33 wrongly marked as Page-32
105	D-WP(C)/17483/2025	PABITRA KUMAR NAYAK	2025-05-02	1.Page Nos.30 31 37 39 40 are not legible.
106	D-WA/17017/2025	AFRAAZ SUHAIL	2025-05-02	Page No.32 (Annexure.1)date of order not tally with Index.Put up for SR after filing of complete C copy of impugned order.
107	D-WP(C)/17880/2025	SANGRAMJIT PANDA	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In averment the counsel described Annexure -2 and 3 but there is no filing any of the annexure - 2 and 3 according to Index and writ petition.
108	D-WP(C)/17658/2025	BIJAY KUMAR MOHANTY	2025-05-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not partial neat.
109	D-WP(C)/17691/2025	SREEJIT MOHANTY	2025-05-02	.Receipt Showing Serv.copy To it not Filed.
110	D-WP(C)/17687/2025	SREEJIT MOHANTY	2025-05-02	.Receipt Showing Serv.copy To it not Filed.

111	D- CONTC/17757/2025	ADV.	2025-05-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-WP(C)/16542/2025	BHABANI PRASAD MOHANTY	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the I.A of Affidavit.
113	D-WP(C)/16805/2025	PRATAP KUMAR BEHERA	2025-05-02	1. Date of order under Annexure-12 does not tally with index and para-13 of the petition.2. Date of order under Annexure-10 does not tally with Index and para-8 of the petition.
114	D- BLAPL/13251/2025	SUSANTA KUMAR ROUT	2025-05-02	Honble Court not tally with Rejection order and cause title.
115	D-WP(C)/16028/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-02	1. Page nos. 6 11 13 15 16 and 17 Annexures are not exhibited. 2. Page nos. 11 and 16 not paginated
116	D-WP(C)/16804/2025	AMARENDRA SAHOO	2025-05-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished on declaration of the petition and I.A.2. Page nos.8 and 11 to 16 not neat and legible.3. As per Petition,Annexure-5 not mentioned in Index.
117	D- ABLAPL/13144/2025	DEBENDRA KUMAR DHAR	2025-05-02	Code wrongly mentioned in affidavit. 2..Name Of The Filing Advocate Not In Capital Letters In The application
118	D- ABLAPL/13241/2025	TUSAR KUMAR MISHRA	2025-05-02	.Subject Code incorrectly Mentioned
119	D-WP(C)/16766/2025	DEEPALI MAHAPATRA	2025-05-02	. As per index date of notification not furnished in para.4 of petition.2.Page nos 14 17 25 and 27 are not neat.3. Copy of Annex. 4 and 5 not attested by the counsel.
120	D-WP(C)/17796/2025	SUPRIYO RANJAN MAHAPATRA	2025-05-02	1.Page no.75 77 101 286 287 354 are not legible
121	D- BLAPL/13204/2025	SUSANTA KUMAR SAHU	2025-05-02	C.T.(Spl) case No.107 of 2025 does not tally with under annexure 2.
122	D- ABLAPL/13256/2025	GYANA RANJAN DHAL	2025-05-02	1.In page no.16, Annexure 16 mentioned in the petition appears to be wrong.
123	D- ABLAPL/13279/2025	ASHOK KUMAR SARANGI	2025-05-02	Index shows Bail Application instead of ABLAPL Application
124	D-WP(C)/16791/2025	SWARUP KUMAR PATNAIK	2025-05-02	1. Page no.22 not available on record.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 02-05-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/362/2019	CMAPL/362/2019	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF ORDER CHALLENGED
2	CMAPL/888/2023	CMAPL/888/2023	ADV	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
3	CMAPL/832/2023	CMAPL/832/2023	ADV.	OTHERS. DAF OF RS 2.25 /- NOT PAID
4	RVWPET/441/2019	RVWPET/441/2019	AUROVINDA MOHANTY	OTHERS. DELAY OF 112 DAYS 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	RVWPET/306/2019	RVWPET/306/2019	MR.CHANDRAKANTA PRADHAN, CENTRAL GOVT.COUNSEL,(OHC	OTHERS. DAF OF RS 2.25 /- NOT PAID
6	RVWPET/365/2019	RVWPET/365/2019	SAMEER KUMAR DAS	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER DTD 15.10.2019 PASSED IN FAO NO. 163/2017
7	RVWPET/316/2019	RVWPET/316/2019	ADDL.GOV.T.ADVOCATE	9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	RVWPET/309/2019	RVWPET/309/2019	M/S.MANOJ KU.PATI	OTHERS. PUT UP FOR FURTHER SR AFTER FILING OF C.COPY OF IMPUGNED ORDER DTD

				5.8.19 PASSED IN WP(C) 6562/2017
9	CMAPL/391/2019	CMAPL/391/2019	MAHESWAR MOHANTY	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER
10	CMAPL/29/2023	CMAPL/29/2023	adv.	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER